

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT No- II**

*** **

(22) C.P.(IB)-4068(MB)/2019

Hubtown Solaris Maintenance Pvt. Ltd.

V/s

Bharat Agri Fert & Reality Ltd.

*** **

Dated 5th April, 2021

ORDER

The matter is taken up through Virtual Hearing. Ld. Advocate Mr. Siddharth Kakka appeared for the Corporate Debtor. Due to paucity of time the matter could not be taken up. List the matter on **11th May 2021**.

Sd/-

MOHAMMED AJMAL

Member (Judicial)

ANKIT

Sd/-

RAVIKUMAR DURAISAMY

Member (Technical)